

**National Fixation of Pay and Revision of Pension of Pre-1986 Retirees of Railways**

4249. SHRI A. VIJAYA RAGHAVAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Ministry's order No. F(E) IIL/09/PN1/2 dt. 10th March, 1998 to all G. Ms. etc. regarding notional fixation of pay and consequent revision of pension of pre-1986 retirees and their legal heirs have percolated down to DRM and similar levels.

(b) whether the Railway Board are aware that several claims that have been received by DRMs and at such other levels are yet to be processed for issue of revised P.P.O based on the orders cited in (a); and

(c) whether there is unavoidable delay in processing and settlement; if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir,

(b) and (c) The claims for revision of pension of Pre-1986 retirees are being processed as and when received. However as these cases pertain to very old periods time is taken in locating the service records and disposal of such cases. Time is also being taken on account of the procedure to be followed for notional fixation of pay in very old cases at various stages on the basis of the pay fixation formulae prescribed by successive Pay Commission.

**Expenditure Incurred on Railways claims Tribunal**

4250. CHAUDHARY CHUNNI LAL: Will the Minister of RAILWAYS be pleased to state:

(a) the details of the expenditure incurred on Railways claims Tribunal during the years 1995-96, 1996-97 and 1997-98 railways zone-wise;

(b) the number of claim cases decided in 1995-96, 1996-97 and 1997-98 and the amount year wise; and

(c) whether the Railways Claims Tribunal Buildings at Chandigarh and Lucknow are rented; if so, the amount as rent paid by the Railways for the years 1995-96, 1996-97, 1997-98 and other expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) A statement is attached. (*See below*):

(b) Year-wise position of number of claims cases decided and amount is given as under:

(Figs in lakhs of Rs.)

Year	No. of claims cases decided	Amount paid
1995-96	17017	892.16
1996-97	20343	1337.99
1997-98	13911	1176.88

(c) Yes, Sir.